

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 244 of 1996

New Delhi this the 6th day of March, 1996

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri Vedula Venkata Krishan Sastry
S/o Shri Vedula Satyanarayana Sastry,
R/o 594 Sector-IV,
R.K. Puram,
New Delhi. ..Applicant

By Advocate Mrs. Meera Chhibber

Versus

1. Union of India through
Secretary,
Ministry of Information and Broadcasting,
Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi-1.
2. Directorate General, Doordarshan
through Director General,
Doordarshan,
Doordarshan Bhavan,
Copernicus Marg,
New Delhi-1.
3. Secretary,
Min. of Personnel, Public Grievances
and Pension,
North Block,
New Delhi-1.
4. Mandal Revenue Officer,
Narasannapeta Mandal,
Narasannepeta-532421.
Srikakulam District(A.P) ..Respondents

None for the respondents

ORDER (ORAL)

Hon'ble Mr. K. Muthukumar

The learned counsel appearing for the applicant prays that she may be allowed to withdraw this application.

2. The application is, therefore, dismissed as withdrawn. No costs.


(K. MUTHUKUMAR)

MEMBER (A)